

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

17. C.P. 1841/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.11.2019**

NAME OF THE PARTIES: Mukesh Jain & Ors.

v/s.

Vovid Solutions Pvt. Ltd

SECTION 241-242 OF COMPANIES ACT, 2013

ORDER

At the request of both sides, list this matter on 08.01.2020.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)